

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/45(CHE)/2022
NAME OF THE PETITIONER(S) : K.V.R Chowdhary
NAME OF THE RESPONDENTS : Renewable Energy Engineering
Equipments Pvt Ltd & 5 Ors
UNDER SECTION : Sec 59 of CA, 2013

ORDER

Present: Ld. Counsel Shri. T Jayasankar for the Petitioner.

Ld. Counsel for the Petitioner seeks and is granted two weeks time to file Memo clarifying the queries raised by this Tribunal vide order dated 20.03.2024.

List the petition for hearing on **08.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)